

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c) There is no such proposal under consideration of the Government.

**Pay Scales of Junior Accountants and Junior Accounts Officers**

4970. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

(a) whether on the recommendations of Comptroller and Auditor General/Comptroller General of Accounts, the Junior Accountants/Junior Accounts Officers have been given 80:20 upgradation in the higher scale of pay with effect from 1st April, 1987;

(b) if so, whether any proposal was made to Government by C&AG/CGA for proportionate higher scale of pay for Pay and Accounts Officers/Audit Officers, and

(c) if so, the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) and (c) Yes, Sir. The Comptroller and Auditor General of India has made a recommendation that 80% posts of Audit/Accounts Officers may be placed in a higher scale of Rs. 2200-4000 and this is under consideration.

**Income Tax Raid at Premises of Copper Wire Manufacturers, Bombay**

4971. SHRI PHOOL CHAND VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether the Income tax raids were carried out in January, 1990 at the various premises of the Copper Wire Manufacturers, etc.,

(b) if so, the Details thereof;

(c) whether the entire investigation had been transferred from D.D.I. Bombay office to C.B.D.T. office at New Delhi; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Searches were conducted under Section 132 of the Income-tax Act in the month of January, 1990 at the premises of certain manufacturers of copper wire and allied products listed below and persons closely connected with them:

- (i) M/s. Jyoti Wire Industries.
- (ii) M/s. Bharat Insulation Company.
- (iii) M/s. Atlas Wires Ltd.
- (iv) M/s. National Wires & Metal Industries.
- (v) M/s. Shaswat Trading Co. Ltd.

In the course of these searches unaccounted assets of the value of Rs. 73.05 lakhs were seized. The persons searched have disclosed unaccounted income of Rs. 2.19 crores, in their statements recorded under section 132(4) of the Income-tax Act.

(c) and (d) No, Sir. These cases have been centralized in Bombay for carrying out concerted investigation.

[*Translation*]

**Post of Khalasi in Steel Plants**

4972. SHRI PRAHLAD SINGH PATEL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have revised the minimum educational qualification for the post of Khalasi in the steel plants;

(b) if so, the details thereof; and

(c) the number of persons affected by this decision and the details of alternative arrangements made by Government for such persons?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

[*English*]

**Exports for FTZ**

4973. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of COMMERCE be pleased to state:

(a) the exports from Free Trade Zones (FTZ) during the last three years, year-wise and zone-wise; and

(b) the expenditure incurred by Government on these zones during the last three years, year-wise and zone-wise?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):